## RAJYA SABHA

Messages from

Monday, 2nd May 1955

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

#### NOTICE OF MOTION REGARDING RATIONALISATION **MEASURES** IN TEXTILE MILLS

SHRI BHUPESH GUPTA (West Bengal): Sir, I beg to give notice of a motion for the purpose of discussing a definite matter of urgent public importance—and in this I am supported by Shri Bimal Ghose and Shri Dhage-namely: -

"The serious repercussion on labour and employment situation in the country as a direct result of an intensification of rationalisation measures in textile mills as evidenced in the latest situation in Kanpur where the textile workers have declared a general strike with effect from to-day, the 2nd May 1955 and the immediate necessity for the Government of India to prohibit all manner of rationalisation or of so-called 'intensification' measures that increase the work-load of the workers and result in their retrenchment. In this background, the serious situation in Kanpur where hundreds of labour leaders have been arrested and the employers have taken up a far from conciliatory attitude on the question of rationalisation have to be specifically discussed in Parliament. The U. P. Government is openly supporting employers."

Sir, this is a matter of great importance and I think you will fix a time for the House to take up this discussion before we adjourn and the situation becomes too serious.

MR. CHAIRMAN: I will pass it or. to the Labour Minister. .39 RSD—1

#### MESSAGES FROM THE LOK SABHA

#### I. STATE BANK OP INDIA BILL, 1955

#### II. MOTION FOR EXTENSION OP TIME FOR PRESENTATION OF THE REPORT OF THE JOINT COMMITTEE ON THE UNIVERSITY GRANTS COMMISSION BILL, 1955.

SECRETARY: Sir, I have to report to the House the following messages received from the Lok Sabha signed by the Secretary of the Lok Sabha.

"In accordance with the provisions of .lule 133 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the State Bank of India Bill, 1955, as passed by Lok Sabha at its sitting held on the 30th April, 1955."

"I am directed to inform Rajva Sabha that Lok Sabha at its sitting held on the 29th April, 1955, has passed the following motion extending the time for presentation of the Report of the Joint Committee of the Houses on the University Grants Commission Bill, 1954

### **MOTION**

That the time appointed for the presentation of the Report of tne Joint Committee on the Bill to make provision for the co-ordination and determination of standards in Universities and for that purpose establish a University Grants Commission be extended up to the 30th July, 1955."

I lay the State Bank of India Bill, 1955, on the Table.

#### MEMBERS ELECTED TO THE PUBLIC ACCOUNTS COMMITTEE

MR. CHAIRMAN: The number of Members nominated for election to the Public Accounts Committee is

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[Mr. Chairman] equal to the number of vacancies to be filled. I accordingly declare the following Members to be duly elected to the Public Accounts Committee: –

- 1. Shrimati Violet Alva
- 2. Diwan Chaman Lall
- 3. Shri Ram Prasad Tamta
- 4. Shri P. S. Rajagopal Naidu
- 5. Shri Mohamed Valiulla
- 6. Shri V. K. Dhage, and
- 7. Shri B. C. Ghose.

#### PAPERS LAID ON THE TABLE

BALANCE SHEETS AND PROFIT AND LOSS ACCOUNTS OF DELHI ROAD TRANSPORT AUTHORITY FOR 1953-54

FINANCIAL REVIEWS BY THE GENERAL MANAGER AND AUDIT REPORT ON THE ANNUAL ACCOUNTS OF DELHI ROAD TRANSPORT AUTHORITY FOR 1953-54

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): I beg to lay on the Table a copy of each of the following papers under subsection (3) of section 38 of the Delhi Road Transport Authority Act, 1950:—

- (i) Balance Sheets of the Delhi Road Transport Authority for the year 1953-54.
- (ii) Profit and Loss Accounts together with the Operating Accounts of the Delhi Road Transport Authority for the year 1953-54.
- (iii) Financial Reviews by the General Manager, Delhi Transport Service, for the year 1953-54.
- (iv) Audit Report on the Annual Accounts of the Delhi Road Transport Authority for the year 1953-54 together with the replies of the General Manager, Delhi Transport Service, to the objections, and the observations of the Delhi Road Transport Authority thereon. [Placed in Library. See No. S-156/55 for (i) to (iv).]

#### ESTIMATED CAPITAL AND REVENUE RECEIPTS AND EXPENDITURE OF DELHI STATE ELECTRICITY BOARD FOR 1955-56.

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): Sir, I beg to lay on the Table, under sub-section (3) of section 61 of the Electricity (Supply) Act, 1948, a copy of the statement of estimated capital and revenue receipts and expenditure of the Delhi State Electricity Board for the year 1955-56. [Placed in Library. See No. S-157/55.]

# MOTION FOR ELECTION TO THE ALL INDIA COUNCIL FOR TECHNICAL EDUCATION

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (Dr. K. L. Shrimali): Sir, I beg to move:

"That in pursuance of the provisions contained in paragraph 3 of the Ministry of Education Resolution No. F. 16-10/44. E. III., dated the 30th November 1945, as subsequently amended, this House do proceed to elect, in such manner as the Chairman may direct, one member from among themselves to be a member of the All India Council for Technical Education."

MR. CHAIRMAN: The question is:

"That in pursuance of the provisions contained in paragraph 3 of the Ministry of Education Resolution No. F. 16-10/44. E. III., dated the 30th November 1945, as subsequently amended, this House do proceed to elect in such manner as the Chairman may direct, one member from among themselves to be a member of the All India Council for Technical Education."

The motion was adopted.

MR. CHAIRMAN: I have to inform Members that 3rd May 1<sup>01</sup>>5 has been'